

No. PD- 14033/4/2020-PD VII
Government of India
Ministry of Shipping
(Ports Wing)

1, Parliament Street
Transport Bhawan, New Delhi-110001

Dated: 27th January, 2020

To,

Chairmen,
All Major Ports & CMD(KPL)
DG, Shipping

**Subject:- Preparedness measures in the Ports with regard to Novel
Coronavirus (nCoV) outbreak being reported from China.**

Madam/Sir,

I am directed to say that a Video Conference was held today by Secretary, Department of Health and Family Welfare, Ministry of Health and Family Welfare to review the preparedness with regard to Novel Coronavirus (nCoV) outbreak which was also attended by all the Major Port Trusts. Based on the discussions held during the said VC, the following additional actions need to be taken on priority by all the Ports:-

- i) To obtain self declaration from arriving crews/passengers .
- ii) N-95 masks and personal protective equipment to be procured.
- iii) Proper signages to be placed.
- iv) To coordinate with State Health Departments and PHO to review the preparedness and for making other necessary arrangements.
- v) SOP to be framed by PHO and CMO based on the Guidelines for Infection Prevention and Control in Healthcare Facilities available at M/o H&FW, Deptt. of H&FW Website at <https://mohfw.gov.in/diseasealerts/novel-corona-virus>. The SOP already put in operation by Paradip port may be considered, if necessary. Arrangement for control room, an isolation ward and provision of ambulance to be ensured.
- vii) to issue instruction to all the shipping agencies as has been done by Port Health Organisation, Mumbai vide letter dated 23.01.2020 (Copy Attached).

2. In view of the seriousness of the issue, Secretary (S) has already given necessary directions on 25.01.2020 (Saturday) to the Chairmen of All Major Ports for the following actions:-

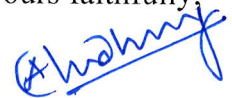
i) All Major Ports to place a screening, detection and quarantine system immediately for disembarking Seafarer or cruise passengers.

ii) To send requirement of thermal screening so that the same could be taken up with MoH&FW. Ports may now procure thermal scanners from its own fund rather than sending the requirement to MoH&FW as per requirement.

iii) Creating awareness about nCoV among the travelers at Ports and Port officials/PHO.

3. All Major Ports are therefore requested to take urgent necessary action and to submit an action taken report to this Ministry by 11am on 28/01/2020 in the email id **arvind.chaudhary@nic.in**. Since Cabinet Secretary will chair a review meeting on this issue tomorrow at 12.30 pm, the time line in sending the report may be adhered to.

Yours faithfully,



(Arvind Chauhary)
Director

Encl.: As above.

Copy to:

- i. PPS to Secretary
- ii. PS to AS(S)/PS to AS&FA
- iii. PS to JS (P)/ JS(S)/ JS (SM)/ JS (PPP)/ DA (Ports)/Sr. Economic Adviser
- iv. All Directors / Deputy Secretaries